

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.213/2021

Date of Decision: 24th March, 2021

CORAM: RAVINDER KAUR, MEMBER (J)

Shri Zafarali Sayadali
JTO BSNL Kalyan (Retired),
Residing at
b-9/3-4 BMC Colony Mithanagar, Near
Dutta Mandir M.G. Road Goregaon (W)
- 400 090.
Mobile No.7304324566.

... Applicant

(By Advocate Shri G.B. Kamdi)

VERSUS

1. Bharat Sanchar Nigam Ltd
Through Chairman & Managing Director
Bharat Sanchar Bhawan H.C. Mathur
Lane Janpath New Delhi - 110 001.
2. The Chief General Manager,
BSNL Maharashtra Telecom Circle,
BSNL Admn Bldg, Juhu Road,
Santacruz (West), Mumbai - 400 054.
3. The Sr. General Manager,
BSNL Kalyan, New Telecom
Building Mahatma Fule Chowk,
Kalyan (W) 421 301.
4. The Principal Controller of
Communication Accounts, DOT
Maharashtra Circle, Admn Building
Juhu Road, Santacruz (W)
Mumbai - 400 054.

... Respondents

Proceeding conducted through videoconferencing with
consent of counsel for the applicant

ORDER (ORAL)

Present:

Advocate Shri G.B. Kamdi for the applicant.

2. Heard Shri Kamdi on admission.
3. Vide present OA, the applicant is seeking direction to the respondents to settle and pay the claim of the applicant for pensionary benefits i.e. Gratuity and Commutation of Pension, without any recovery.
4. Learned counsel for the applicant has drawn my attention to his representation dated 16.01.2020 addressed to respondent No.2 which is still pending disposal.
5. In the circumstances, it would be appropriate to direct the respondent No.2 to dispose of the representation referred above in a time bound manner.
6. Consequently, the respondent No.2 is directed to consider and decide the representation dated 16.01.2020 of the applicant as per law/rules and regulations vide reasoned and speaking order within a period of six weeks from the date of receipt of certified copy of this order and to communicate the order to the applicant within one week thereafter.

7. With these directions, the Original Application stands disposed of at the admission stage itself. MA No.249/2021 stands closed. No order as to costs.

(Ravinder Kaur)
Member (J)

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